

FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016) FOR THE ATTENTION OF THE STAKEHOLDERS OF SUPREME TEX MART LIMITED	
1. Name of Corporate Debtor	SUPREME TEX MART LIMITED
2. Date of Incorporation of Corporate Debtor	25th October, 1988
3. Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies, Punjab, H.P. & Chandigarh at Chandigarh
4. Corporate Identity Number / Limited Liability Partnership Identity Number of Corporate Debtor	L17117PB1988PLC016933
5. Address of the registered office and principal office (if any) of Corporate Debtor	Registered Office: B-72, Focal Point Phase- VIII, Ludhiana, Punjab Plant Locations: Spinning Unit 1 & 2, Village Kangarwal, P.O. Jugiana, G T Road, Ludhiana Dyeing Unit B-72, Phase VIII, Focal Point, Ludhiana Apparels and Knit Unit, Village Paharuwal, P.O Budhewal, Chandigarh Road, Ludhiana Knitting and Fabric Process Unit E-673(A) to E-676(A), Phase-VIII, Focal Point, Ludhiana.
6. Date of closure of Insolvency Resolution Process	26th June, 2018
7. Liquidation commencement date of Corporate Debtor	08th August, 2018
8. Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	BHUPESH GUPTA 2181, SECTOR-38C, CHANDIGARH-160036 Email: bkg.majestic@gmail.com Telephone: 98156-05702 IBBI Reg No: IBBI/PA-002/IP-N00030/2016-2017/10067
9. Last date for submission of claims	6th September, 2018
Notice is hereby given that the Hon'ble National Company Law Tribunal, Chandigarh Bench, has ordered the commencement of liquidation of the SUPREME TEX MART LIMITED on 08.08.2018. The stakeholders of Supreme Tex Mart Limited are hereby called upon to submit a proof of their claims, on or before 06.09.2018, to the liquidator at the address mentioned against item 8. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties. (Bhupesh Gupta) Insolvency Professional Regd No. IBBI/PA-002/IP-N00030/2016-17/10067 Email ID: bkg.majestic@gmail.com Date: 10.08.2018 Place: Ludhiana	

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
SUPREME TEX MART LIMITED

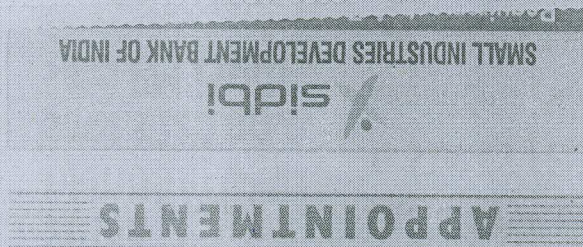
1. Name of Corporate Debtor	SUPREME TEX MART LIMITED
2. Date of Incorporation of Corporate Debtor	25th October, 1988
3. Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies, Punjab, H.P. & Chandigarh at Chandigarh
4. Corporate Identity Number / Limited Liability Partnership Identity Number of Corporate Debtor	L17117PB1988PLC016933
5. Address of the registered office and principal office (if any) of Corporate Debtor	Registered Office: B-72, Focal Point Phase- VIII, Ludhiana, Punjab Plant Locations: Spinning Unit 1 & 2, Village Kanganwal, P.O. Jugiana, G T Road, Ludhiana Dyeing Unit B-72, Phase VIII, Focal Point, Ludhiana Apparels and Knit Unit, Village Pahanuwal, P.O Budhewal, Chandigarh Road, Ludhiana Knitting and Fabric Process Unit E-673(A) to E-676(A), Phase-VIII, Focal Point, Ludhiana
6. Date of closure of Insolvency Resolution Process	26th June, 2018
7. Liquidation commencement date of Corporate Debtor	08th August, 2018
8. Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	BHUPESH GUPTA 2181, SECTOR-38C, CHANDIGARH-160036 Email: bkg.majestic@gmail.com Telephone: 98156-05702 IBBI Reg No: IBBI/PA-002/IP-N00030/2016-2017/10067
9. Last date for submission of claims	6th September, 2018

Notice is hereby given that the Hon'ble National Company Law Tribunal, Chandigarh Bench, has ordered the commencement of liquidation of the SUPREME TEX MART LIMITED on 08.08.2018.
The stakeholders of Supreme Tex Mart Limited are hereby called upon to submit a proof of their claims, on or before 06.09.2018, to the liquidator at the address mentioned against item 8.
The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.
Submission of false or misleading proofs of claim shall attract penalties.
(Bhupesh Gupta)
Insolvency Professional
Regd No. IBBI/PA-002/IP-N00030/2016-17/10067
Email ID: bkg.majestic@gmail.com
Date: 10.08.2018
Place: Ludhiana

GLN 1300111	Sukhdeep Singh	Punjab	LUDHIANA	FGMARKET	97.00
GLN 1222485	Jaswinder Singh	Punjab	LUDHIANA	FGMARKET	24.20
GLN 1334971	Saran Lata	Punjab	LUDHIANA	FGMARKET	207.70
GLN 1271416	Jaswant Singh	Punjab	LUDHIANA	FGMARKET	122.10
GLN 1211106	Kamal Kumar	Punjab	LUDHIANA	FGMARKET	46.30
GLN 1236366	Kamal Kumar	Punjab	LUDHIANA	FGMARKET	49.97
GLN 1192456	Padmavati	Punjab	LUDHIANA	FGMARKET	57.30
GLN 1197166	Simerpreet Singh	Punjab	LUDHIANA	FGMARKET	448.10
GLN 1013166	Meet Sharma	Punjab	LUDHIANA	GURDASPUR	100.30
GLN 1111882	Daljit Singh	Punjab	LUDHIANA	GURDASPUR	72.60
GLN 1113650	Ravinder Singh	Punjab	LUDHIANA	GURDASPUR	43.50
GLN 1047824	Victor Masih	Punjab	LUDHIANA	GURDASPUR	40.10
GLN 1011410	Prem Chand	Punjab	LUDHIANA	GURDASPUR	102.90
GLN 1049492	Daljit Singh	Punjab	LUDHIANA	GURDASPUR	71.00
GLN 1046596	Amarijit Singh	Punjab	LUDHIANA	GURDASPUR	67.70
GLN 1347291	Sonu Kumar	Punjab	LUDHIANA	GURDASPUR	36.20
GLN 1214109	Hans Raj	Punjab	LUDHIANA	GURDASPUR	21.30
GLN 1084929	Raman Kumar	Punjab	LUDHIANA	JALALABAD	20.50
GLN 1017570	Raman Kumar	Punjab	LUDHIANA	JALALABAD	40.50
GLN 1115520	Pardeep Kumar	Punjab	LUDHIANA	JALANDHAR	21.95
GLN 1097195	Inderjit Singh	Punjab	LUDHIANA	JALANDHAR	87.50
GLN 842092	Rahul Thakur	Punjab	LUDHIANA	JALANDHAR	79.11
GLN 1174732	Manjit Singh	Punjab	LUDHIANA	JALANDHAR	64.10
GLN 1261297	Karan Verma	Punjab	LUDHIANA	JALANDHAR	43.09
GLN 1337376	Sarbit Singh Padma	Punjab	LUDHIANA	JALANDHAR	141.74
GLN 1246818	Mamta	Punjab	CHANDIGARH	MOHALI3B2	67.50
GLN 1245966	Pargat Singh	Punjab	CHANDIGARH	MOHALI3B2	106.98
GLN 1340391	Nadeem Ahmad	Punjab	CHANDIGARH	MOHALI3B2	67.62
GLN 1336341	Pargat Singh	Punjab	CHANDIGARH	MOHALI3B2	39.70
GLN 1333001	Mamta	Punjab	CHANDIGARH	MOHALI3B2	66.10
GLN 1122461	Udhai Singh	Punjab	CHANDIGARH	PATIALA	145.40
GLN 1102282	Satvir Sharma	Punjab	CHANDIGARH	PATIALA	97.10
GLN 1108532	Tarinder Singh	Punjab	CHANDIGARH	PATIALA	103.20
GLN 1146789	Radha Krishan	Punjab	CHANDIGARH	PATIALA	59.30
GLN 1122500	Udhai Singh	Punjab	CHANDIGARH	PATIALA	98.20
GLN 1311881	Radha Krishan	Punjab	CHANDIGARH	PATIALA	27.60
GLN 1295733	Shiv Kumar	Punjab	CHANDIGARH	PATIALA	38.80
GLN 1254409	Arvinder Singh	Punjab	CHANDIGARH	PATIALA	73.90
GLN 1177677	Hardeep Singh	Punjab	CHANDIGARH	PATIALA	49.20
GLN 1316705	Sanjaev Sharma	Punjab	CHANDIGARH	PATIALA	25.60
GLN 1224641	Amardeep Singh	Punjab	CHANDIGARH	PATIALA	138.90
GLN 1255250	Arvinder Singh	Punjab	CHANDIGARH	PATIALA	108.10
GLN 1290241	Shiv Kumar	Punjab	CHANDIGARH	PATIALA	24.80
GLN 1277108	Rakesh Kumar	Punjab	CHANDIGARH	PATIALA	21.10
GLN 1402026	Radha Krishan	Punjab	CHANDIGARH	PATIALA	24.20
GLN 1401720	Amardeep Singh	Punjab	CHANDIGARH	PATIALA	44.20
GLN 1338975	Sunil Kumar	Punjab	CHANDIGARH	PATIALA	42.40
GLN 1019552	Gurucharan Singh	Punjab	CHANDIGARH	RAJPURA	14.94
GLN 1108346	Kuldeep Singh	Punjab	CHANDIGARH	RAJPURA	49.04
GLN 1079877	Anil Kumar	Punjab	CHANDIGARH	RAJPURA	23.67
GLN 1137700	Tejinder Singh	Punjab	CHANDIGARH	RAJPURA	116.46
GLN 1332816	Ravinder Kumar	Punjab	CHANDIGARH	RAJPURA	35.28
GLN 1333763	Jagjeet Singh	Punjab	CHANDIGARH	RAJPURA	40.04
GLN 1285074	Nirmal Singh	Punjab	CHANDIGARH	RAJPURA	27.84
GLN 1337680	Ravinder Singh	Punjab	CHANDIGARH	RAJPURA	34.24
GLN 1200044	Kuldeep Singh	Punjab	CHANDIGARH	RAJPURA	22.24
GLN 1186300	Rajwinder Singh	Punjab	CHANDIGARH	RAJPUR	18.18
GLN 1327210	Arun Kumar	Punjab	CHANDIGARH	RAJPURA	350.43
GLN 1366002	Tejinder Singh	Punjab	CHANDIGARH	RAJPURA	36.63
GLN 1085640	Sumit Kumar	Punjab	LUDHIANA	RAMPURAPH	101.40
GLN 1102669	Sukhdev Singh	Punjab	LUDHIANA	RAMPURAPH	24.40
GLN 1103168	Anil Kumar Wadhwa	Punjab	CHANDIGARH	SAMANA	84.90
GLN 1326840	Rajinder Singh	Punjab	CHANDIGARH	SAMANA	40.60
GLN 1324462	Rajinder Singh	Punjab	CHANDIGARH	SAMANA	73.20
GLN 1064570	Satwinder Singh	Punjab	CHANDIGARH	SECTORC	90.50
GLN 1012165	Suresh Kumar Gupta	Punjab	CHANDIGARH	SECTORC	83.70
GLN 1362365	Suresh Kumar Gupta	Punjab	CHANDIGARH	SECTORC	93.10
GLN 1262467	Satwinder Singh	Punjab	CHANDIGARH	SECTORC	181.50
GLN 1373147	Pargat Singh	Punjab	CHANDIGARH	SECTORC	30.30

Bidders are requested to Submit a copy of their Photo - identity, signature and address proof along with their original for verification together with two recent photographs on the day of auction. The Bank reserves the right to change the venue/date/time of auction or cancel the auction without any notice to bidders.
The cost of the auction process will be debited to the customer account. Bank reserves the right to recover the balance amount from the customer if the bid amount is insufficient to meet the payoff amount of the account. For any further details regarding the terms and conditions of the auction, you are required to contact the below mentioned persons.

Kotak Mahindra Bank Ltd.
Mr. Manish Kumar Cont +919115996467



Sl. No.	PARTICULARS	(in Lacs)		
		Quarter ended on 30.06.2018	Quarter ended on 30.06.2017	Year ended on 30.06.2018
1.	Total Income from operations	73.97	109.08	588.09
2.	Net Profit / (Loss) for the period (before Tax, Exceptional and / or Extraordinary Items)	-34.26	7.50	87.71
3.	Net Profit / (Loss) for the period before tax			

Unaudited Financial Results for the Quarter Ended 30.06.2018
(Regulation 47(1)(b) of the SEBI (LODR) Regulations, 2015)
Email id: compliance@dbonline.in, Website: www.dbonline.in
Regd. Office: 756, Sector-23A, Gurgaon -122 017, CIN: L67120HR1992PLC036349
DB (International) Stock Brokers Limited

ਕਿ ਨਿਮਨਹਸਤਾਖਰੀ ਜੋ ਕਿ ਕਾਰਪੋਰੇਸ਼ਨ ਬੈਂਕ ਦੇ ਅਧਿਕਾਰਤ ਅਫ਼ਸਰ ਹਨ, ਨੇ ਸਕਿਓਰਟੀਜ਼ੇਸ਼ਨ ਅਤੇ ਰੀਕੋਨਸਟਰਕਸ਼ਨ ਆਫ਼ ਨਾਸੀਅਲ ਅਸੈਟ ਅਤੇ ਇੰਨਵੇਸਟਮੈਂਟ ਆਫ਼ ਸਕਿਓਰਟੀ ਇੰਟਰਸਟ ਐਕਟ 2002 ਅਤੇ ਸਕਿਓਰਟੀ ਇੰਟਰਸਟ (ਇਨਵੇਸਟਮੈਂਟ) ਰੂਲ 13 (12) ਦੇ ਤਹਿਤ ਸੈਕਸ਼ਨ 13 (12) ਦੇ ਨਾਲ ਪੜ੍ਹੇ ਜਾਂਦੇ ਰੂਲ 3 ਦੇ ਤਹਿਤ ਮਿਲੀਆਂ ਸ਼ਕਤੀਆਂ ਦੀ ਵਰਤੋਂ ਕਰਦਿਆਂ ਕਰਜ਼ਦਾਰਾਂ/ਗਾਰੰਟਰਾਂ ਦੇ ਨਾਮਾਂ ਅਤੇ ਮਿਤੀਆਂ 'ਤੇ ਹੇਠਾਂ ਦਿੱਤੇ ਅਕਾਉਂਟ 'ਚ ਕਰਜ਼ੇ ਦਾ ਭੁਗਤਾਨ ਨੋਟਿਸ ਮਿਲਣ ਤੋਂ 60 ਦਿਨਾਂ ਦੇ ਅੰਦਰ-ਅੰਦਰ ਕਰਨ ਲਈ ਸੀ। ਕਰਜ਼ਦਾਰ ਕਰਮ ਜਮ੍ਹਾਂ ਕਰਵਾਉਣ 'ਚ ਅਸਫ਼ਲ ਹੋਇਆ ਹੈ, ਇਸਲਈ ਕਰਜ਼ਦਾਰ ਅਤੇ ਜਨ-ਸਧਾਰਨ ਨੂੰ ਇਹ ਨੋਟਿਸ ਦਿੱਤਾ ਹੈ ਕਿ ਦੱਸੇ ਐਕਟ ਦੇ ਸੈਕਸ਼ਨ 13 (4) ਦੇ ਨਾਲ ਪੜ੍ਹੇ ਜਾਂਦੇ ਰੂਲ 8 ਤਹਿਤ ਮਿਲੀਆਂ ਸ਼ਕਤੀਆਂ ਦੀ ਵਰਤੋਂ ਕਰਦੇ ਹੋਏ ਹੇਠਾਂ ਦਿੱਤੇ ਜਾਇਦਾਦ ਦਾ ਕਬਜ਼ਾ ਲੈ ਲਿਆ ਗਿਆ ਹੈ।

ਕਰਜ਼ਦਾਰ/ਗਾਰੰਟਰਾਂ ਅਤੇ ਖਾਸ ਤੌਰ 'ਤੇ ਅਤੇ ਆਮ ਅਤੇ ਜਨ-ਸਧਾਰਨ ਨੂੰ ਇਹ ਹਦਾਇਤ ਦਿੱਤੀ ਜਾਂਦੀ ਹੈ ਕਿ ਇਸ ਜਾਇਦਾਦ ਨਾਲ ਲੈਣ-ਦੇਣ ਨਾ ਕਰਨ ਅਤੇ ਇਸ ਜਾਇਦਾਦ ਨਾਲ ਕੋਈ ਵੀ ਲੈਣ-ਦੇਣ ਕਾਰਪੋਰੇਸ਼ਨ ਬੈਂਕ ਦਾ ਮਾਮਲਾ ਹੋ ਜਾਵੇਗਾ ਅਤੇ ਉਹ ਬਣਦੇ ਜ਼ਾਤ ਲਾਗਤਾਂ ਤੇ ਹੋਰ ਖਰਚਿਆਂ ਦਾ ਦੋਣਦਾਰ ਹੋਵੇਗਾ।

ਦੇ 13 ਦੇ ਸਬ ਸੈਕਸ਼ਨ 8 ਦੇ ਪ੍ਰਾਵਧਾਨ ਅਨੁਸਾਰ ਕਰਜ਼ਦਾਰ ਨੂੰ ਸੁਰੱਖਿਅਤ ਐਸਟ ਫ਼ਾਇਨ ਲਈ ਮੌਕਾ ਦਿੱਤਾ ਜਾਂਦਾ ਹੈ।

ਕਰਜ਼ਦਾਰ/ਗਾਰੰਟਰ/ਖਾਤੇ ਦਾ ਨਾਮ	ਅਚਲ ਜਾਇਦਾਦ ਦਾ ਵੇਰਵਾ	ਤਿਮਾਰੀ ਨੋਟਿਸ ਦੀ ਮਿਤੀ	ਕਬਜ਼ੇ ਦੀ ਮਿਤੀ	ਬਕਾਇਆ ਰਕਮ
ਸ਼ਾਹ : ਮਾਨਸਾ	ਜਾਇਦਾਦ ਦੇ ਸਾਰੇ ਤੇ ਅਹਿਮ ਹਿੱਸਿਆਂ ਵਿਚੋਂ ਰਿਹਾਇਸ਼ੀ ਮਕਾਨ ਮਿਣਤੀ 17.5 ਮਰਲੇ ਜਿਸ ਦਾ ਖੇਵਟ ਨੰ. 781 ਮਿਨ (0-17.5 ਮਰਲੇ) ਸਥਿਤੀ ਬਾਗ਼ ਵਾਲਾ ਗੁਰਦੁਆਰਾ ਵਾਰਡ ਨੰ. 21 ਮਾਨਸਾ ਪੰਜਾਬ 151505 ਉਤਰ : 38' ਗਲੀ, ਦੱਖਣ : 38' ਅਸ਼ੋਕ ਕੁਮਾਰ, ਪੂਰਬ 122', ਨਵਨੀਸ਼ ਕੁਮਾਰ, ਪੱਛਮ : 122' ਕੋਵਲ ਕ੍ਰਿਸ਼ਨ	12.04.2018	09.08.2018	Rs. 31,06,513.00/- ਸਮੇਤ ਬਣਦਾ ਵਿਆਜ
ਸ਼ਾਹ : ਮੈਸ. ਐਨ. ਐਸ. ਆਈਰਨ ਪ੍ਰੋ. ਨਵਨੀਸ਼ ਕੁਮਾਰ ਪੁੱਤਰ ਅਸ਼ੋਕ ਕੁਮਾਰ, ਬਾਗ਼ ਵਾਲਾ ਗੁਰਦੁਆਰੇ ਦੇ ਨੇੜੇ ਪੀਰ ਖਾਨਾ, ਸਿਰਸਾ ਰੋਡ	ਜਾਇਦਾਦ ਦੇ ਸਾਰੇ ਤੇ ਅਹਿਮ ਹਿੱਸਿਆਂ ਵਿਚੋਂ ਪਲਾਟ ਤੇ ਬਣੀ ਦੁਕਾਨ ਮਿਣਤੀ 2.95 ਮਰਲਾ ਨੇੜੇ ਬਾਗ਼ ਵਾਲਾ ਗੁਰਦੁਆਰਾ ਮਾਨਸਾ, ਪੰਜਾਬ 151505, ਉਤਰ 28-1/2' ਲਾਘਾ, ਦੱਖਣ : 24' 7" ਨਵਨੀਸ਼ ਕੁਮਾਰ, ਪੂਰਬ : 33' ਲਲਿਤ ਕੁਮਾਰ, ਪੱਛਮ : 27' ਨਵਨੀਸ਼ ਕੁਮਾਰ	13.04.2018	09.08.2018	Rs. 9,36,688.44/- ਸਮੇਤ ਬਣਦਾ ਵਿਆਜ
ਸ਼ਾਹ : ਮੈਸ. ਥੀ ਥੀ ਟਰੇਡਿੰਗ ਪ੍ਰੋ. ਸ਼੍ਰੀ ਅਸ਼ੋਕ ਕੁਮਾਰ ਪੁੱਤਰ ਸ਼੍ਰੀ ਰਾਮ, ਬਾਗ਼ ਵਾਲਾ ਗੁਰਦੁਆਰੇ ਦੇ ਨੇੜੇ ਪੀਰ ਖਾਨਾ, ਸਿਰਸਾ ਰੋਡ ਮਾਨਸਾ, ਪੰਜਾਬ 151505, ਗਰੰਟਰ : 2. ਓ. ਸ਼੍ਰੀ ਅਸ਼ੋਕ ਕੁਮਾਰ ਪੁੱਤਰ ਸ਼੍ਰੀ ਬਾਬੂ ਰਾਮ, ਬਾਗ਼ ਵਾਲਾ ਗੁਰਦੁਆਰੇ ਦੇ ਨੇੜੇ ਪੀਰ ਖਾਨਾ, ਸਿਰਸਾ ਰੋਡ ਮਾਨਸਾ, ਪੰਜਾਬ 151505, ਐ. ਜਿਮੀ ਕੁਮਾਰ ਪੁੱਤਰ ਅਸ਼ੋਕ ਕੁਮਾਰ ਬਾਗ਼ ਵਾਲਾ ਗੁਰਦੁਆਰੇ ਦੇ ਨੇੜੇ ਪੀਰ ਖਾਨਾ, ਸਿਰਸਾ ਰੋਡ ਮਾਨਸਾ, ਪੰਜਾਬ 151505	ਜਾਇਦਾਦ ਦੇ ਸਾਰੇ ਤੇ ਅਹਿਮ ਹਿੱਸਿਆਂ ਵਿਚੋਂ 23.01.2018 09.08.2018 Rs. 10,44,975.00/- ਸਮੇਤ ਬਣਦਾ ਵਿਆਜ	23.01.2018	09.08.2018	Rs. 10,44,975.00/- ਸਮੇਤ ਬਣਦਾ ਵਿਆਜ
ਸ਼ਾਹ : ਮੈਸ. ਦੇਸ ਰਾਜ ਅਸ਼ੋਕ ਕੁਮਾਰ ਪੁੱਤਰ ਪ੍ਰੋ. ਅਸ਼ੋਕ ਕੁਮਾਰ ਦੁਕਾਨ ਨੰ. 1, ਅਨਾਜ ਮੰਡੀ ਮਾਨਸਾ, ਗਰੰਟਰ : ਮੰਗਤ ਰਾਏ ਪੁੱਤਰ ਦੇਸ ਰਾਜ ਬੀ-4/860, ਵਾਰਡ 15, ਲਾਲ ਚੰਦ ਐਮਸੀ ਗਲੀ, ਜਵਾਹਰ ਕੇ ਰੋਡ ਮਾਨਸਾ।	ਜਾਇਦਾਦ ਦੇ ਸਾਰੇ ਤੇ ਅਹਿਮ ਹਿੱਸਿਆਂ ਵਿਚੋਂ 23.01.2018 09.08.2018 Rs. 10,44,975.00/- ਸਮੇਤ ਬਣਦਾ ਵਿਆਜ	23.01.2018	09.08.2018	Rs. 10,44,975.00/- ਸਮੇਤ ਬਣਦਾ ਵਿਆਜ
ਮਿਤੀ : 11.08.2018	ਸਥਾਨ : ਮਾਨਸਾ	ਅਧਿਕਾਰਤ ਅਫ਼ਸਰ, ਕਾਰਪੋਰੇਸ਼ਨ ਬੈਂਕ		



Kuantum Papers Ltd

The Paper Makers

ਰਜਿ. ਦਫ਼ਤਰ : ਪੇਪਰਜ਼ ਮਿਲ ਸੈਲਾਖੁਰਦ 144529, ਜ਼ਿਲ੍ਹਾ ਹੁਸ਼ਿਆਰਪੁਰ

ਫੋਨ - 01884-230241, Fax - 01884-502700 Email - kuantumcorp@kuantumpapers.com

CIN - L21012PB1997PLC035243 Website : www.kuantumpapers.com

30 ਜੂਨ 2018 ਨੂੰ ਖਤਮ ਤਿਆਰੀ ਦੇ ਅਣਪੜਤਾਲੇ ਵਿੱਤੀ ਨਤੀਜਿਆਂ ਦਾ ਨਿਰਦੇਸ਼

ਵੇਰਵਾ	ਰੁਪਏ ਲੱਖਾਂ 'ਚ ਅਨੁਮਾਨਤ ਪ੍ਰਤੀ ਸ਼ੇਅਰ ਡਾਟਾ		
	ਤਿਆਰੀ ਖਾਤਮਾ 30 ਜੂਨ 2018 ਰਿਵੀਊ	ਤਿਆਰੀ ਖਾਤਮਾ 30 ਜੂਨ 2018 ਰਿਵੀਊ	ਸਲਾਨਾ ਖਾਤਮਾ 31 ਮਾਰਚ 2018 ਪੜਤਾਲੇ
ਅਪ੍ਰੋਸ਼ਨਾਂ ਤੋਂ ਕੁੱਲ ਆਮਦਨ	18,785.34	18,025.52	71,795.72
ਸ਼ੁੱਧ ਲਾਭ/(ਘਾਟਾ) ਦੇ ਸਮੇਂ ਲਈ (ਟੈਕਸ ਤੋਂ ਪਹਿਲਾਂ, ਵਾਧੂ ਅਤੇ ਅਸਧਾਰਨ ਵਸਤੂਆਂ)	2,705.67	2,555.97	10,711.10
ਸ਼ੁੱਧ ਲਾਭ/(ਘਾਟਾ) ਸਮੇਂ ਲਈ ਟੈਕਸ ਤੋਂ ਪਹਿਲਾਂ (ਵਾਧੂ ਅਤੇ ਅਸਧਾਰਨ ਵਸਤੂਆਂ ਤੋਂ ਬਾਅਦ)	2,705.67	2,555.97	10,711.10
ਸ਼ੁੱਧ ਲਾਭ/(ਘਾਟਾ) ਸਮੇਂ ਲਈ ਟੈਕਸ ਤੋਂ ਬਾਅਦ (ਵਾਧੂ ਅਤੇ ਅਸਧਾਰਨ ਵਸਤੂਆਂ ਤੋਂ ਬਾਅਦ)	1,897.74	1,803.64	7,288.75
ਕੁੱਲ ਕੰਪਰੀਹੈਂਸਿਵ ਆਮਦਨ ਸਮੇਂ ਲਈ (ਜੋ ਕਿ ਲਾਭ/ਹਾਨੀ ਸਮੇਂ ਲਈ (ਟੈਕਸ ਤੋਂ ਬਾਅਦ) ਅਤੇ ਹੋਰ ਕੰਪਰੀਹੈਂਸਿਵ ਆਮਦਨ ਟੈਕਸ ਤੋਂ ਬਾਅਦ)	1,893.04	1,798.29	7,274.12
ਇਕੁਟੀ ਸ਼ੇਅਰ ਪੁੰਜੀ	872.64	872.64	872.64
ਰਾਖਵੇਂ (ਰੀਵੇਨਿਊਏਬਲ ਰਾਖਵੇਂ ਤੋਂ ਕੱਢੇ) ਜਿਵੇਂ ਕਿ ਪੜਤਾਲੇ ਬਕਾਇਆ ਸ਼ੀਟ ਜੋ ਪਿਛਲੇ ਸਾਲ ਦੀ ਹੈ ਵਿਚ ਦਿਖਾਇਆ ਗਿਆ	--	--	26,971.97
ਪ੍ਰਤੀ ਸ਼ੇਅਰ ਕਮਾਈ (ਚਾਲੂ ਤੇ ਅਣਚਾਲੂ ਅਪਰੇਸ਼ਨਾਂ ਲਈ) (10 ਰੁਪਏ ਪ੍ਰਤੀ ਸ਼ੇਅਰ)	21.75	20.67	83.53
ਮੁੱਢਲੀ ਅਤੇ ਡਿਲਿਟਡ			

ਸ : ਉਪਰ ਦਰਸਾਏ ਅੰਕੜੇ ਖ਼ਤਮ ਹੋਏ ਤਿਆਰੀ ਦੇ ਵਿੱਤੀ ਨਤੀਜਿਆਂ ਦੇ ਵੇਰਵੇ ਦਾ ਨਿਰਦੇਸ਼ ਹੈ ਜੋ ਸੋਧੀ (ਐਲਓਡੀਆਰ) ਰੈਗੂਲੇਸ਼ਨ 2015 ਰੈਗੂਲੇਸ਼ਨ 33 ਦੇ ਤਹਿਤ ਬੰਬੇ ਸਟਾਕ ਐਕਟ 1956 'ਤੇ ਦਰਸਾਇਆ ਗਿਆ ਹੈ। ਤਿਆਰੀ ਵਿੱਤੀ ਨਤੀਜਿਆਂ ਦਾ ਪੂਰਾ ਵੇਰਵਾ ਸਟਾਕ ਐਕਟ 1956 'ਤੇ ਦਰਸਾਇਆ ਗਿਆ ਹੈ।

ਲਈ ਕੁਆਂਟਮ ਪੇਪਰਜ਼ ਲਿਮਿਟਡ
ਜਗਦੀਪ ਕੁਮਾਰ ਖੇਤਾਨ
ਚੇਅਰਮੈਨ

ਨ : ਚੰਡੀਗੜ੍ਹ
ਤੀ : 20 ਅਗਸਤ 2018

ਉਤਰ : ਮੈਸ. ਐਸ. ਐਸ. ਆਈਰਨ ਪ੍ਰੋ. ਨਵਨੀਸ਼ ਕੁਮਾਰ ਪੁੱਤਰ ਅਸ਼ੋਕ ਕੁਮਾਰ, ਬਾਗ਼ ਵਾਲਾ ਗੁਰਦੁਆਰੇ ਦੇ ਨੇੜੇ ਪੀਰ ਖਾਨਾ, ਸਿਰਸਾ ਰੋਡ ਮਾਨਸਾ, ਪੰਜਾਬ 151505, ਗਰੰਟਰ : 2. ਓ. ਸ਼੍ਰੀ ਅਸ਼ੋਕ ਕੁਮਾਰ ਪੁੱਤਰ ਸ਼੍ਰੀ ਬਾਬੂ ਰਾਮ, ਬਾਗ਼ ਵਾਲਾ ਗੁਰਦੁਆਰੇ ਦੇ ਨੇੜੇ ਪੀਰ ਖਾਨਾ, ਸਿਰਸਾ ਰੋਡ ਮਾਨਸਾ, ਪੰਜਾਬ 151505, ਐ. ਜਿਮੀ ਕੁਮਾਰ ਪੁੱਤਰ ਅਸ਼ੋਕ ਕੁਮਾਰ ਬਾਗ਼ ਵਾਲਾ ਗੁਰਦੁਆਰੇ ਦੇ ਨੇੜੇ ਪੀਰ ਖਾਨਾ, ਸਿਰਸਾ ਰੋਡ ਮਾਨਸਾ, ਪੰਜਾਬ 151505

ਵਿਸ਼ਾ: ਦਰਖਾਸਤ ਬਾਬਤ ਜ਼ੇਰੇ ਧਾਰਾ 111 ਪੰਜਾਬ ਲੈਂਡ ਰੈਵੀਨਿਊ ਐਕਟ ਬਾਬਤ ਖੇਵਟ/ਖੇਤੋਂ ਨੰਬਰ 245/288 ਖਸਰਾ ਨੰਬਰ 8/2/3(5-7), 9/1(2-0), ਖੇਵਟ/ਖੇਤੋਂ ਨੰਬਰ 246/269, ਖਸਰਾ ਨੰਬਰ 13/19/2(6-1), 20/1(6-13), ਖੇਵਟ/ਖੇਤੋਂ ਨੰਬਰ 61/75, ਖਸਰਾ ਨੰਬਰ 4/25(6-0), ਖੇਵਟ/ਖੇਤੋਂ ਨੰਬਰ 110/132, ਖਸਰਾ ਨੰਬਰ 8/9/2(3-4), 12/2(2-3), 13/2(6-18), 18/1(1-11), ਖੇਵਟ/ਖੇਤੋਂ ਨੰਬਰ 117/142, ਖਸਰਾ ਨੰਬਰ 21/5/3(2-9), 6/1(3-7), 22/1/5(2-5), 10/2(1-10), ਖੇਵਟ/ਖੇਤੋਂ ਨੰਬਰ 205/241, ਖਸਰਾ ਨੰਬਰ 4/8/2(3-6), 13/1(3-16), 18/2(4-4), 23/1(3-18), ਖੇਵਟ/ਖੇਤੋਂ ਨੰਬਰ 47/59, ਖਸਰਾ ਨੰਬਰ 116(0-2), 132(2-0), ਖੇਵਟ/ਖੇਤੋਂ ਨੰਬਰ 162/197, 198, ਖਸਰਾ ਨੰਬਰ 8/20 ਮਿਨ (3-14), 12/3(4-9), 19(8-0), 20 ਮਿਨ (3-14) ਵਾਕਾ ਰਕਬਾ ਪਿੰਡ ਅਭੀਪੁਰ, ਹ.ਬ: ਨੰ. 329, ਤਹਿਸੀਲ ਖਰੜ, ਜ਼ਿਲ੍ਹਾ ਐਸ. ਏ. ਐਸ. ਨਗਰ।

ਉਕਤ ਕੇਸ ਅਨੁਵਾਨ ਵਿਚ ਇਸ ਅਦਾਲਤ ਨੂੰ ਇਹ ਮੁਕੰਮਲ ਯਕੀਨ ਹੋ ਚੁੱਕਾ ਹੈ ਕਿ ਉਤਰਵਾਦੀਆਂ ਦੀ ਇਤਲਾਹ ਸਾਧਾਰਨ ਤਰੀਕੇ ਨਾਲ ਕਰਵਾਈ ਜਾਣੀ ਸੰਭਵ ਨਹੀਂ ਹੈ। ਇਸ ਲਈ ਇਸ ਅਮਬਾਰੀ ਇਜ਼ਤਿਹਾਰ ਰਾਹੀਂ ਉਤਰਵਾਦੀਆਂ ਨੂੰ ਇਹ ਸੂਚਿਤ ਕੀਤਾ ਜਾਂਦਾ ਹੈ ਕਿ ਉਹ ਕੇਸ ਦੀ ਪੈਰਵੀ ਲਈ ਇਸ ਅਦਾਲਤ ਵਿਚ ਨਿਯਤ ਤਾਰੀਖ ਪੰਜੀ 22.08.2018 ਨੂੰ ਇਸ ਅਦਾਲਤ ਵਿਚ ਅਸਾਲਤਨ ਜਾਂ ਵਕਾਲਤਨ ਹਾਜ਼ਰ ਆਉਣ। ਹਾਜ਼ਰ ਨਾ ਆਉਣ ਦੀ ਸੂਰਤ ਵਿਚ ਇਕਤਰਫ਼ਾ ਕਾਰਵਾਈ ਅਮਲ ਵਿਚ ਲਿਆਂਦੀ ਜਾਵੇਗੀ।

2. ਅੱਜ ਮਿਤੀ 25.07.2018 ਨੂੰ ਮੇਰੇ ਹਸਤਾਖਰ ਵਾਂਗੋਂ ਅਦਾਲਤ ਹੇਠ ਜਾਰੀ ਹੋਇਆ।

ਸਥਾਨ: ਮਾਜਗੀ ਸਰੀ/ ਸਹਾਇਕ ਡੁਲੈਕਟਰ, ਦਰਜਾ ਪਹਿਲਾ, ਮਾਜਗੀ

FORM B

ਪਬਲਿਕ ਸੂਚਨਾ

(ਇਨਸੋਲਵੈਂਸੀ ਐਂਡ ਬੈਂਕਰਪਟਸੀ (ਲਿਕਵੀਡੇਸ਼ਨ ਪ੍ਰੋਸੈਸ) ਰੈਗੂਲੇਸ਼ਨ, 2016 ਦੇ ਰੈਗੂਲੇਸ਼ਨ 12 ਤਹਿਤ)

ਸੁਪਰੀਮ ਟੈਕਸ ਮਾਰਟ ਲਿਮਿਟਡ ਦੇ ਸਟੇਕ ਧਾਰਕਾਂ ਲਈ

1. ਕਾਰਪੋਰੇਟ ਡੈਬਟਰ ਦਾ ਨਾਮ	ਸੁਪਰੀਮ ਟੈਕਸ ਮਾਰਟ ਲਿਮਿਟਡ
2. ਕਾਰਪੋਰੇਟ ਡੈਬਟਰ ਦੇ ਸੰਸਥਾਪਨ ਦੀ ਮਿਤੀ	25 ਅਕਤੂਬਰ 1988
3. ਅਥਾਰਟੀ ਜਿਸ ਦੇ ਤਹਿਤ ਕਾਰਪੋਰੇਟ ਡੈਬਟਰ ਦੀ ਸੰਸਥਾਪਨਾ/ਰਜਿਸਟਰੇਸ਼ਨ ਹੋਈ	ਕੰਪਨੀ ਰਜਿਸਟਰਾਰ, ਪੰਜਾਬ, ਐਚ.ਪੀ., ਅਤੇ ਚੰਡੀਗੜ੍ਹ, ਚੰਡੀਗੜ੍ਹ ਵਿਖੇ
4. ਕਾਰਪੋਰੇਟ ਪਹਿਚਾਣ ਨੰਬਰ/ਕਾਰਪੋਰੇਟ ਡੈਬਟਰ ਦਾ ਲਿਮਿਟਡ ਲੈਬਲਟੀ ਪਾਰਟਨਰਸ਼ਿਪ ਪਹਿਚਾਣ ਨੰਬਰ	L17117PB1988PLC016933
5. ਕਾਰਪੋਰੇਟ ਡੈਬਟਰ ਦੇ ਰਜਿਸਟਰ ਦਫ਼ਤਰ ਅਤੇ ਪ੍ਰਿੰਸੀਪਲ ਦਫ਼ਤਰ (ਜੇ ਕੋਈ ਹੈ) ਦਾ ਪਤਾ	ਰਜਿਸਟਰਡ ਦਫ਼ਤਰ ਬੀ-72, ਫੋਕਲ ਪੁਆਇੰਟ, ਫੇਜ਼ 8, ਲੁਧਿਆਣਾ ਪੰਜਾਬ, ਪਲਾਟ ਤੇ ਸਥਿਤੀ : ਸਪਿਨਿੰਗ ਯੂਨਿਟ 1 ਤੇ 2 ਪਿੰਡ ਕੰਗਾਂਵਾਲ, ਡਾਕ. ਜੰਗਿਆਨਾ, ਜੀਟੀ ਰੋਡ ਲੁਧਿਆਣਾ, ਡਾਇਗ ਯੂਨਿਟ : ਬੀ-72, ਫੇਜ਼ 8, ਫੋਕਲ ਪੁਆਇੰਟ, ਲੁਧਿਆਣਾ। ਅਪਰਿਲ ਅਤੇ ਨਿਟ ਯੂਨਿਟ : ਪਿੰਡ ਪਹਾੜਵਾਲ, ਡਾਕ. ਬੁੱਧੇਵਾਲ, ਚੰਡੀਗੜ੍ਹ ਰੋਡ ਲੁਧਿਆਣਾ, ਨੀਟਿੰਗ ਐਂਡ ਵੇਬਰਿਕ ਪ੍ਰੋਸੈਸ ਯੂਨਿਟ : ਈ-673 (ਏ) ਤੋਂ ਈ-676 (ਏ), ਫੇਜ਼ 8 ਫੋਕਲ ਪੁਆਇੰਟ ਲੁਧਿਆਣਾ।
6. ਇਨਸੋਲਵੈਂਸੀ ਰਿਜ਼ੋਲੇਸ਼ਨ ਵਿਧੀ ਦੇ ਬਦ ਹੋਣ ਦੀ ਮਿਤੀ	26 ਜੂਨ 2018
7. ਕਾਰਪੋਰੇਟ ਡੈਬਟਰ ਦੇ ਲਿਕਵੀਡੇਸ਼ਨ ਸ਼ੁਰੂ ਹੋਣ ਦੀ ਮਿਤੀ	08 ਅਗਸਤ 2018
8. ਲਿਕਵੀਡੇਟਰ ਦਾ ਨਾਮ, ਪਤਾ, ਈਮੇਲ ਐਡਰੈਸ, ਟੈਲੀਫੋਨ ਨੰ. ਤੇ ਰਜਿਸਟਰੇਸ਼ਨ ਨੰਬਰ	ਡੁਪੋਜ਼ ਗੁਪਤਾ 2181, ਸੈਕਟਰ 38ਸੀ, ਚੰਡੀਗੜ੍ਹ 160036 Email: bkg.majestic@gmail.com ਫੋਨ : 98156-05702 ਆਈਬੀਐਫਆਈ ਰਜਿਸਟਰੇਸ਼ਨ ਨੰਬਰ IBBI/IPA-002/IP-N00030/2016-2017/10067
9. ਦਾਅਵਾ ਜਮ੍ਹਾਂ ਕਰਵਾਉਣ ਦੀ ਆਖਰੀ ਮਿਤੀ	06 ਸਤੰਬਰ 2018

ਇਹ ਨੋਟਿਸ ਦਿੱਤਾ ਜਾਂਦਾ ਹੈ ਕਿ ਮਾਣਯੋਗ ਨੈਸ਼ਨਲ ਕੰਪਨੀ ਲਾਅ ਟ੍ਰਿਬਿਊਨਲ ਚੰਡੀਗੜ੍ਹ ਬੈਂਚ ਨੇ ਸੁਪਰੀਮ ਟੈਕਸ ਮਾਰਟ ਲਿਮਿਟਡ ਦੇ ਮਿਤੀ 08.08.2018 ਤੋਂ ਭੁਗਤਾਨ ਸ਼ੁਰੂ ਕਰਨ ਦੇ ਹੁਕਮ ਦਿੱਤੇ ਹਨ।

ਸੁਪਰੀਮ ਟੈਕਸ ਮਾਰਟ ਲਿਮਿਟਡ ਦੇ ਸਟੇਕ ਧਾਰਕਾਂ ਨੂੰ ਇਹ ਜਾਣਕਾਰੀ ਦਿੱਤੀ ਜਾਂਦੀ ਹੈ ਕਿ ਉਹ ਆਪਣੇ ਦਾਅਵੇ ਦੇ ਸਬੂਤ ਮਿਤੀ 06.09.2018 ਤੱਕ ਭੁਗਤਾਨ ਕਰਤਾ ਦੇ ਉਪਰ ਦਰਸਾਏ ਆਈਟਮ 8 ਵਾਲੇ ਪਤੇ 'ਤੇ ਜਮ੍ਹਾਂ ਕਰਵਾਉਣ। ਵਾਈਨੈਸ਼ੀਅਲ ਕਰੈਡੀਟਰ ਆਪਣੇ ਦਾਅਵੇ ਦੇ ਸਬੂਤ ਇਲੈਕਟ੍ਰਾਨਿਕ ਮਾਧਿਅਮ ਰਾਹੀਂ ਹੀ ਜਮ੍ਹਾਂ ਕਰਵਾਉਣ। ਹੋਰ ਸਾਰੇ ਸਟੇਕ ਧਾਰਕ ਆਪਣੇ ਦਾਅਵੇ ਆਪ ਜਾ ਡਾਕ. ਜਾ ਇਲੈਕਟ੍ਰਾਨਿਕ ਮਾਧਿਅਮ ਰਾਹੀਂ ਜਮ੍ਹਾਂ ਕਰਵਾ ਸਕਦੇ ਹਨ। ਗਲਤ ਦਾਅਵੇ ਵਾਲੇ ਸਬੂਤ ਨੂੰ ਚੁਰਮਾਨਾ ਕੀਤਾ ਜਾਵੇਗਾ।

ਡੁਪੋਜ਼ ਗੁਪਤਾ,
ਇਨਸੋਲਵੈਂਸੀ ਪ੍ਰੋਵੀਡਰ
Regd No. IBBI/IPA-002/IP-N00030/2016-17/10067 ਮਿਤੀ : 10.08.2018
Email Id: bkg.majestic@gmail.com ਸਥਾਨ : ਲੁਧਿਆਣਾ